

**Before the Appellate Tribunal for Electricity**  
( Appellate Jurisdiction )

**APPEAL No. 61 of 2011 &**

**Dated :14<sup>th</sup> July, 2011**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam,**  
**Chairperson**  
**Hon'ble Mr. V.J. Talwar, Technical Member**

Coromandel Sugars Limited ... Appellant(s)

Versus

Chammundeshwari Electy. Supply Co. Ltd. & Anr....Respondent(s)

Counsel for the Appellant(s): Mr. Nishanth Patil  
Counsel for the Respondent(s): Mr. M.G. Ramachandran &  
Ms. Sneha Venkataramani

**ORDER**

Heard the learned counsel for the parties.

Post the matter for orders **on 18.7.2011.**

**( V.J. Talwar )**  
**Technical Member**

**(Justice M. KarpagaVinayagam )**  
**Chairperson**

KS/AK